CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 274/2010

Subject: Petition for approval of capital cost and determination of generation

tariff of the 2 x 525 MW generating units of Maithon Power Ltd for the period from 25.12.2010 for Unit-I and from 25.4.2011 to

31.3.2014for Unit-II

Date of Hearing: 1.4.2014

Coram: Shri Gireesh B. Pradhan, Chairperson

Shri M. Deena Dayalan, Member

Shri A.K.Singhal, Member

Petitioner: Maithon Power Ltd, New Delhi

Respondents: NDPL, DVC, WBSEDCL, PSEB and TPTCL.

Parties present: Shri Apoorva Misra, Advocate, MPL

Shri Aveek Chatteriee, MPL

Shri Tarun Negi, MPL

RECORD OF PROCEEDINGS

This petition was re-listed today for directions.

- 2. During the hearing, the learned counsel for the petitioner submitted that all additional information as called for by the Commission has been filed with copies to the respondents and accordingly prayed that tariff of the generating station may be determined for the units of the generating station from their respective dates of commercial operation.
- 3. None present on behalf of the respondents. Accordingly, the Commission reserved its order in the petition.

By order of the Commission

Sd/-(T. Rout) Chief (Law)

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